

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

01.09.2011

OA No. 06/2011 with MA 241/2011

Mr. P.N. Jati, counsel for applicant.

Mr. Mukesh Agarwal, Counsel for respondents.

The respondents have filed MA No. 241/2011 for placing the order dated 03.08.2011 (Annexure R/1) whereby the relief claimed by the applicant for grant of 3<sup>rd</sup> ACP with effect from 01.09.2008 has been accepted by the respondents. The order dated 03.08.2011 is taken on record. The MA is disposed of accordingly.

Since the relief claimed by the applicant in the OA has been granted to him, the present OA has become infructuous.

The OA is also disposed of as having become infructuous.

*Anil Kumar*

(Anil Kumar)  
Member (A)

*K.S.Rathore*

(Justice K.S.Rathore)  
Member (J)

*afq*

*Emmadi*

*ca given vide*

No 35251753

29/11/11